CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI.

Original Application No.110/2001

Dated this 9th December, 2003.

CORAM: HON'BLE SHRI ANAND KUMAR BHATT, MEMBER(A) HON'BLE SHRI MUZAFFAR HUSAIN, MEMBER (J)

- 1. C.D. Sharma
 presently working as Depot
 Store Superintendent in the Office
 of Deputy Controller of Stores,
 Central Railway,
 Matunga, Mumbai and residing
 at C-106, Narayan Darshan
 Waldhuni, Kalyan (East),
 District Thane, Pin 421 301.
- 2. Guru Prasad Anand working as Depot Store Superintendent in the Office of District Controller of Stores (Gen.), Central Railway Currey Road, Mumbai 400 013, and residing at B-6, Shreeji Darshan, Waldhuni, Kalyan (E) Dist. Thane, Pin 421 301.
- 3. A.B. Chaware,
 working as Depot Store
 Superintendent, in the office
 of the District Controller of
 Stores (MD), Central Railway,
 Manmad, and residing at
 RB-III/643, Godawari Colony
 Central Railway,
 Manmad,
 District Nasik.

.... Applicants

(Applicants by Shri Ramesh Ramamurthy, Advoate)

- Union of India through the General Manager, Central Railway, C.S.T. Mumbai 400 001.
- 2. The Secretary Ministry of Railway, Railway Board, Rail Bhavan, New Delhi 110 001.
- 3. The Chief Personnel Officer, (Stores & Medical) Central Railway, C.S.T. Mumbai 400001.
- 4. The Controller of Stores, Central Railway, C.S.T. Mumbai 400 001.
- 5. The District Controller of Stores (ACL)
 Bhusawal Division,
 Central Railway,
 Bhusawal, Dist. Jalgaon,

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Maharashtra.

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... Respodents

(Respondents by Shri S.C. Dhawan, Advocate)

ORDER (ORAL)

[Per: Anand Kumar Bhatt, Member (A)]

Shri Ramesh Ramamurthy, learned counsel for the applicant and Shri S.C. Dhawan, learned counsel for the respondents.

- 2. The matter has been heard. It has come out during the hearing that applicant No.1 and 2 were ultimately included in the eligibility list and have been finally selected for the post of Assistant Controller of Stores, in the Grade of Rs.75000/-12,000/-. As regards, applicant No.3 he was not included in the eligibility list or in the stand-by list in the first selection and, therefore his girevance still remains in regard to that selection. However, in regard to him, Shri S.C. Dhawan, counsel for the respondents has informed that in the latest selection he was included in the eligibility list, particiated in the selection, passed written test but failed to be included in the panel ultimately.
 - In the changed circumstances, Shri Ramesh Ramamurthy is permitted to withdraw the present O.A. with liberty to file a fresh O.A. in respect of any of the remaining grievances of any of the above applicants, if so advised. The O.A. is dismissed as withdrawn. No costs.

(Muzaffar Husain)

Member (J)

(Anand Kumar Bhatt)

Member (A)

s.j*